

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No.O.A.950/1997

Date of order : 26.07.06

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

MADHUSUDAN MONDAL & ANR.
VS.
UNION OF INDIA & ORS.

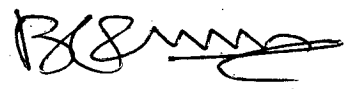
For the applicants : None
For the respondents : Mr. B.P. Roy, counsel

ORDER

Per Mr. B.V. Rao, J.M.

None is present on behalf of the applicant. Mr. B.P. Roy, ld. Counsel appears on behalf of the respondents. However, Mr. A. Chakraborty, ld. Counsel who earlier appeared for the applicant in the matter, submits that he has no instruction to proceed with the matter. Accordingly, the O.A. is dismissed for "Non prosecution".


MEMBER(A)


MEMBER(J)